

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 622
155/241- 242/ND/2023

IN THE MATTER OF:
Ms. Minu Subba

...APPLICANT

Vs.

M/s. M.C Holdings Pvt. Ltd. and Ors.

...RESPONDENT

Section
U/s 241-242

Order delivered on 14.09.2023
(Virtual Hearing)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant
For the Respondent

:Adv. Aparna Jain
:

ORDER

Due to paucity of time, matter is adjourned to **10.10.2023**.

Sd/-
(Court Officer)